

**OFFICE OF THE DISTRICT & SESSIONS JUDGE: HOSHIARPUR**  
**PUBLIC NOTICE**

Applications for filling up following posts of Stenographer Gr.III on ad-hoc basis are invited initially for a period of six months or till regular appointments are made by the Hon'ble Punjab and Haryana High Court, Chandigarh, whichever is earlier. The qualification, pay and other criteria to fill up these posts are as under:-

Sr No	Nature of Post	No. of Posts	Pay	Qualifications
1	Stenographer Gr.III on (adhoc basis)	08 (Eight) 1 BC (Ex-Serviceman) 3 SC(Majhabi) 1 SC(Ex-Serviceman) 1 SC(Sportsman) 1 Sportsman (General) 1 Physical Handicapped  In case, no candidate of reserved category is available then appointment will be made from general category.	Fixed monthly emoluments Rs.10958/- (DC rate) in the pay scale of Rs.5910-20200+2800 Grade pay as per Punjab Govt. letter No.7/204/2012-4FPI/66 dated 15.1.2015 or as per notification No. 7/204/2012-4F.P.1/1049 dated 21.12.2015 or as admissible from time to time.	Candidates who possess a degree of Bachelor of Arts or Bachelor of Science or equivalent thereto from a recognized university and pass a test at a speed of 80 W.P.M. in English shorthand and 20 W.P.M. in transcription of the same and have proficiency in computers (Word Processing and Spread Sheets).

1. Applications are invited for the above said posts on the plain paper with complete bio-data/correspondence address with contact number, if any, along with attested testimonials and two latest passport size photographs and the same should reach this office by **22.11.2017 (Wednesday) at 5.00 P.M.** No application will be entertained thereafter. Incomplete applications will be rejected summarily without any notice.
2. The reservation of the vacancies is as per the policy of Punjab Government.
3. The candidates should be between the age of 18 to 37 years as on 01.01.2017. Relaxation will be given as per instructions of Punjab Govt.
4. Date of test/interview for the post of Stenographer Gr.III on adhoc basis will be conducted in this office at 09.30.AM, in the following manner:-

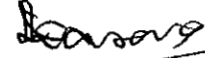
Candidates whose first name starts with English alphabets of:-

A to M	15.12.2017 (Friday)
N to Z & candidates sponsored by Employment Exchange, Hoshiarpur	16.12.2017 (Saturday)

5. The post of reserved category will be offered to the candidates of General category, if no suitable candidate from the reserved category is found available.
6. The number of vacancies shown above is tentative and these may increase or

decrease. In case of administrative reasons arising later on, the interview/test for the abovesaid posts can be cancelled/postponed, this office will not be responsible. For any update, please visit recruitment page on the official website of this office <http://ecourts.gov.in/hoshiarpur/history>.

7. No separate letters will be issued with regard to the date of interview.
8. No T.A. /D.A. for this purpose will be paid.



Sunil Kumar Arora  
District & Sessions Judge,  
Hoshiarpur  
31-10-17